

ITEM NO.32

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4769-4770/2024

STATE OF U.P.

Appellant(s)

VERSUS

BUDDHA

Respondent(s)

IA No. 58808/2023 - EXEMPTION FROM FILING O.T.

Date : 23-01-2025 This matter was called on for hearing today.

For Appellant(s) :

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.

For Respondent(s) : Ms. Sushma Manchanda, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole Respondent is duly represented. Counter Affidavit, if any, be filed in the meantime.

Additional documents have been filed by the sole petitioner.

Photocopies of original records of High Court and Trial Court have not been received yet. Hence, a fresh reminder be issued.

List again on 25.02.2025.

SUJATA SINGH
Registrar

pm